

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 114
IA/752(AHM)2020
IA/58(AHM)2021
IA/145(AHM)2021
in
CP(IB)/268(AHM)2018

Order under Section 9 IBC

IN THE MATTER OF:

POSCO-India Pune Processing Center Pvt Ltd
V/s
Poggenamp Nagarsheth Powertronics Pvt Ltd

.....Applicant
.....Respondent

Order delivered on ..27/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Arpit Singvi, Mr. Abhay Tyagi, learned counsels
For the Respondent : Mr. Kiran Shah, FCA

ORDER

IA No. 752 of 2020 is filed by HDFC Bank against the RP directing to release the custody of car.

We direct the RP to produce before us the original RC book and loan documents.

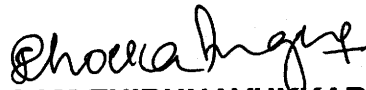
IA No. 58 of 2021 is filed by RP for approval of resolution plan.

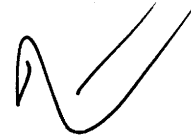
IA No. 145 of 2021 is filed for objection of approval of resolution plan.

All IAs shall be heard together.

The parties are directed to upload all their respective documents on e-portal within one week, if not already uploaded.

List the matter on 16.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

sapna